

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.09.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3277 of 2022 in I.A. No __ of 2022 in Comp. App. (AT) (Ins) No. 359 of 2020	K.L.J. Resources Ltd. & Anr. Vs. Rajendra Mulchand Varma & Ors.	Yash Anand
2.	I.A. No. 3273 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Employee's Provident Fund Organisation (EPFO) Vs. Charu Desai Resolution Professional of Calyx Chemicals & Pharmaceuticals Ltd. & Ors.	Saurabh Kansal
3.	I.A. No.3270 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Compliance Construction Contracts Pvt. Ltd. Vs. Rishabh Buildwell Pvt. Ltd.	Anand Mishra

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar